

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: 25.06.2022

No. 237A: The Judicial Officers of the rank of Civil Judge (Junior Division) named in column no.2 of the table given below are appointed as Judicial Magistrate in the Judgeship to be stationed ordinarily at the place mentioned in column no.3 of the table.

Further in exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the officers named below, the powers of Judicial Magistrate 1st Class for the district noted against their names in column no.4 of the table.

Sl. No.	Name of the Officers with designation and present place of posting	a) Designation at the new station b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.	Name of the District
1	2	3	4
1.	Sri Subhash Kumar, J.M. 1st Class, Bhabhua	(a) Judicial Magistrate (b) Mohania (c) Kaimur	Kaimur
2.	Sri Manish Mishra, J.M. 1st Class, Bhabhua	(a) Judicial Magistrate (b) Mohania (c) Kaimur	Kaimur

By order of the High Court

Sd/- Rupesh Deo

Registrar General I/C

Memo No. 36695-36719

/ Dated, Patna the 25.06.2022

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar (Establishment), Patna High Court, Patna / I/C Registrar (Recruitment & Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / O.S.D. (Enquiry Officer), Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / I/C Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / O.S.D. (Computerization), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / Senior programmer, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services

Authority, Patna / The District and Sessions Judge, Kaimur at Bhabhua for information (and communication to the officers concerned.

The officers named aforesaid may be directed to join their new assignments on the day of inauguration of the Courts of Judicial Magistrate at Mohania.)

(-) For D. J. concerned only.



Registrar General I/C